

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 608 OF 2017 IN APPEAL NO. 243 OF 2017 &  
IA NOS. 657 & 708 OF 2017**

**Dated: 10<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**The Tata Power Company Limited  
Vs.**

**.... Appellant(s)**

**Maharashtra Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul  
Mr. Akshat Jain

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganathan  
Ms. Anchal Arora  
Mr. Venketesh  
Mr. Sandeep Rajpurohit  
Mr. Vikash Maini for R-1

Mr. Harinder Toor  
Mr. Anukur Upadhyay  
Mr. R. Dubal  
Mr. R.D. Patsute (Rep.) for R-2

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza  
Ms. Malavika Prasad  
Ms. Varaa Masood for R-3

Mr. Avijeet Lala  
Ms. Shikha Pandey for Impleader

**ORDER**

List the application for further hearing on **17<sup>th</sup> & 21<sup>st</sup> May, 2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**